

ITEM NO.1704

COURT NO.6

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 37158/2025

BHAGWANDEEN

Petitioner(s)

VERSUS

STATE OF U.P

Respondent(s)

IA No. 171875/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 171874/2025 - EXEMPTION FROM FILING O.T.

IA No. 171873/2025 - EXEMPTION FROM SURRENDERING WITHIN TIME

Date : 28-07-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH
[IN CHAMBER]

For Petitioner(s) :Mr. Kamal Kumar Pandey, Adv.
Mr. Pawan Kumar Shukla, Adv.
Mr. Vivek Vishnoi, Adv.
Mr. Vijay Kumar Pandey, Adv.
Mr. Raj Singh Rana, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

IA No. 171873/2025

The Application for seeking exemption from surrendering is allowed.

List the matter before appropriate Bench.

(TARUN MAHAJAN)
SENIOR PERSONAL ASSISTANT

(GURCHARAN SINGH KUKAL)
ASSISTANT REGISTRAR